

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5585

ANSWERED ON:16.05.2007

INDIAN PORTS ASSOCIATION

Khairi Shri Chandrakant Bhaurao;Meghwal Shri Kailash;Patel Shri Kishanbhai Vestabhai;Singh Shri Sugrib

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government has formulated a Committee under the Indian Ports Association (IPA) to evolve common guidelines for port insurance;
- (b) if so, the details of the issues for which the Committee has been set up;
- (c) whether any time frame has been set up for the Committee to submit its recommendations; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T. R. BAALU)

(a) & (b): In the wake of contingencies such as Tsunami, cyclone, earthquake etc., it was inter-alia decided by the Government to speed up the insurance of assets of Major Ports. A Committee was constituted by the Indian Ports Association (IPA) to frame broad policy guidelines for insurance of port properties at Major Ports and to explore the possibility of Common Insurance Fund for all the Major Ports to cover their insurance requirement, listing of facilities and other liabilities which will form the Minimum Common Insurance Programme (MCIP) and action plan for insurance of properties.

(c) & (d): The recommendations of Committee were circulated by IPA to all Major Ports advising them to take necessary insurance cover as early as possible.